

## Annexure D

Name of the Corporate Debtor: NSL Nagapatnam Power and Infracore Limited ; Date of commencement of CIRP : 18-01-2018 ; List of Creditors as on : 03-05-2024

## List of Operational Creditors (Government dues)

(Amount in ₹)													
Sr. No.	Name of Creditor	Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Income Tax Department	07-11-2023	64,37,147.00	52,34,747.00	Unsecured	-	No	Nil	-	-	12,02,400.00	-	A refund of 12,02,400 was adjusted by Income Tax Department against an outstanding demand pertaining to A.Y 2017-2018
2	Employess Provident Fund Department	18-12-2023	7,561.00	-	Unsecured	-	No	Nil	-	-	7,561.00	-	EPFO dues have been paid
3	Odisha Industrial Infrastructure Development Corporation (IDCO)	01-03-2024	43,38,21,112.00	19,37,76,620.00	Unsecured	-	No	Nil	-	-	24,00,44,492.00	-	An amount of Rs. <b>19,37,76,620/-</b> comprising of transfer fees (3,39,57,589/-), penal interest for non payment of transfer fees (7,47,06,696/-) ground rent & cess (5,52,67,750/-) and Interest on default payment of dues (2,98,44,585/-) has been admitted.  <b>Note:</b> Inclusion of IDCO claim in the list of Creditors is subject to approval of NCLT under Regulation 13(1C) (b). Further the Interest and Penalty have been admitted for time being, however, as per trite law, it has to be adjudicated before being crystallised.
<b>Total</b>			<b>44,02,65,820.00</b>	<b>19,90,11,367.00</b>							<b>24,12,54,453.00</b>		